

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1991  
ANSWERED ON:05.12.2012  
FRAUD BY NRIS  
Singh Shri Ratan

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether complaints are being received regarding fraud being committed by the NRIs, especially grooms, with Indian women;
- (b) if so, the State-wise and year-wise details thereof during the last three years; and
- (c) the details of action taken by the Government in this regard?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) Yes, Madam.

(b) As per records, in the three years from 2009-10 to 2011-12, 102 women from 19 states in India were reported to the Ministry of Overseas Indian Affairs. Details are given in the Annexure.

(c) Indian women needing assistance can approach Ministry of Overseas Indian Affairs or Indian Missions/Posts abroad. In eligible cases, financial assistance for taking up the cases of such complainants in foreign courts, through empanelled NGOs, is provided by MOIA under its Scheme of legal/financial assistance to Indian women deserted by their overseas spouses.

If required, the complaints are forwarded to the authorities concerned, including Indian Missions abroad, police authorities, state governments, National Commission for Women etc for taking appropriate action in the matter.